

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2013

Dated : 15th February , 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bharat Sugar Mills **... Appellant(s)**

Versus

Bihar Electricity Regulatory Commission & Anr. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Pankaj Bhagat

ORDER

It is noticed that the order impugned in this Appeal has been challenged in the other Appeal No. 33 of 2012, which was admitted and coming up on 11.03.2013.

Therefore, Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post this matter along with Appeal no. 33 of 2012 on **11.03.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson